



\$~F-1

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CSIOSI 472/2008 & I.A. 10239/2008**

**SHIV DURGA BUILDWELL(P) LTD**

.....Plaintiff

Through: Ms.Smita Mann, Mr.Vishal Maan,  
Mr.Kartik Dabas and Mr.Yuvraj  
Dahiya, Advocates.

versus

**SH. HIRA PRASAD MISHRA**

.....Defendant

Through: Mr.K.R. Gupta, Advocate.

**CORAM:**

**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

**ORDER**

%

**08.09.2025**

List this matter in the category of *Finals* on 09.09.2025.

**PURUSHAINDRA KUMAR KAURAV, J**

**SEPTEMBER 8, 2025**

*Nc/sph*